

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 17/11/2017

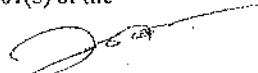
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71388/2017-SM[BR] dated 13/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/827/2010	ALIFFA AGRA INDIA PVT. LTD. H.O.: 247, 2ND FLOOR, TRIBHUWAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI.

	Name and Address of Respondent
2	-C.C.E. NOIDA C-56/42, Sector-62, Noida- 201307

Copy To

3 Advocate(s) / Consultant(s):

O. P. Bhola, Consultant
SB-160, SHASTRI NAGAR,
GHAZIABAD,
UTTAR PRADESH

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Second Folder Copy 17 Guard File


 Asstt. Registrar

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**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

S.T.Appeal No.827/10

Arising out of O/A No.55-CE/APPL/Noida/10 dated 15.02.2010 passed by
Commr. (Appeals) of Central Excise, Customs, Noida

M/s Aliffa Agra India Pvt. Ltd.

...APPELLANT(S)

VERSUS

Commr. of Central Excise, Noida

RESPONDENT (S)

APPEARANCE

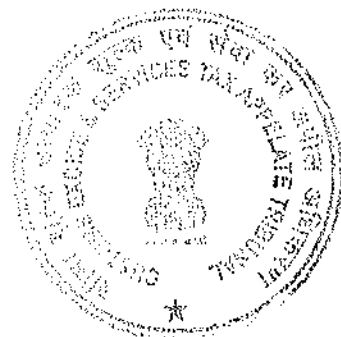
Adjournment Request for the Appellant (s)
Md. Altaf, Asstt. Commissioner (A.R.) for the Revenue

CORAM:

MRS. ARCHANA WADHWA, HON'BLE JUDICIAL MEMBER

DATE OF HEARING/DATE OF DECISION : 13. 11. 2017

Final ORDER NO. 71388/2017



Per Mrs.Archana Wadhwa :

On matter being called, neither anybody appeared nor is their any adjournment request in spite of notice of hearing having been given to them well in advance.

2. I also find that the matter has been repeatedly coming up on Board and the appellant was un-represented on all the dates. It seems that the appellants are not interested in pursuing the appeals. Accordingly, the same are dismissed for non-prosecution.

Dictated and pronounced in the open Court

Sd/-

(Archana Wadhwa)
Member(Judicial)

mm

प्रमाणित प्रतिलिपि Certified True Copy

06/12/17

राजेश्वर प्रदीप/Asstt. Registrar
सीमांत, रायबरेली एवं सीमा क्षेत्र
क्षेत्रीय अधिकारी (C.E.S.T.A.T.)
38, ए.सी.एम. मार्ग-211001
38, M. C. MARG, ALLAHABAD-211001